OFFER OPENING PUBLIC ANNOUNCEMENT

For the Attention of Equity Shareholders of

STRATMONT INDUSTRIES LIMITED

(Formerly KNOWN AS CHHATTISGARH INDUSTRIES LIMITED) (CIN: L28100CT1984PLC002416)

REGD. OFFICE: ROOM NO. 35, 1⁵⁷ FLOOR, KAMLA SUPER MARKET, RAIPUR, CHATTISGARH – 492001,TEL NO.: +91-22-26200480, Website: www.stratmontindustries.com Email ID: contact@stratmontindustries.com

This Advertisement ("Pre-offer Advertisement") is being issued by Gretex Corporate Services Private Limited (Manager to the Offer), for and on behalf of by Mr. Vatsal Agarwaal (hereinafter referred to as "Acquirer") pursuant to Regulation 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 in respect of the open offer to acquire 9,09,449 Equity shares of Rs. 10/- each representing 26% of Issued, Subscribed and Paid up Capital of Stratmont Industries Limited ("Target Company" OR "SIL").

This Pre-Offer Advertisement is to be read in conjunction with the Public Announcement dated July 24, 2018 and Detailed Public Statement dated July 31, 2018 and Corrigendum to Public Announcement was published on December01, 2018 in The Financial Express (English) (All Editions), Janasatta (Hindi) (All Editions), Mumbai Lakshadweep (Marathi) (Mumbai Edition) and Naya India (Hind) (Raipur Edition).

The capitalized terms used in this Pre-Offer Advertisement have the meaning assigned to them in the LoO, unless otherwise specified.

- The Offer Price is Rs. 10/- (Rupees Ten Only) per Equity share payable in cash in accordance with Regulation 9(1) of SEBI (SAST) Regulations. There has been no revision in the Offer Price.
- 2. This Open Offer is not a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations. No competitive Offer has been made.
- The Letter of Offer (LoO) dated November 30, 2018 was dispatched to the Shareholders holding Equity Shares in physical form as on the Identified Date (i.e. September 05, 2018).
- 4. Please note that a copy of LoO (including Form of Acceptance cum acknowledgement) is also available on website of SEBI at (http://www.sebi.gov.in/). Registered/unregistered shareholders if they may also apply on the form of acceptance download from the SEBI website. Further in case of non receipt/non availability of the Form of Acceptance cum acknowledgment, the application can be made on plain paper along with the following details and to be sent to Registrar to the offer:

In the case of the Equity Shares held in physical form:

An Eligible person may participate in the offer by confirming there consent to participate in this offer on terms and conditions of this offer as set out in the PA and in the letter of offer. They can participate by submitting an application to the selling member on plain paper giving details regarding their shareholding and relevant documents mentioned in the letter of offer. The selling member(s)/investor have to deliver the physical share certificate & other relevant documents along with TRS ("Transaction Registrar Slip") to the Registrar and Transfer agent (RTA) by registered post, speed post or courier or hand delivery. Physical share certificate and other relevant document will have to reach RTA within 2 days from the closing of the open offer. The envelop should be subscribe Stratmont Industries Limited-Open Offer.

The requisite documents along with Transaction Registration Slip (TRS) are required to be sent by the shareholders to the Registrar to the Offer mentioned below:

Address of the Registrar to the offer	Contact Person and Details	Mode of Delivery
To,	Ms. Purva Shah	Hand Delivery/
Purva Sharegistry(India) Private Limited Unit no. 9. Shiv Shakti Ind.	Tel: +91-22-2301 8261 and Fax: +91-22-2301 6761	Registered Post/ Speed Post
Est. J.R. Boricha Marg, Lower Parel, (E),	Email: busicomp@vsnl.com	
Mumbai – 400011	Website: www.purvashare.com	

- 5. All Observations received from SEBI dated November 27, 2018 bearing reference no SEBI/HO/CFD/DCR1/ OW/P/2018/32447 in terms of Regulation 16(4) of the SEBI (SAST) Regulation have been incorporated in the Letter of Offer
- 6. Material updates since the date of the Public Announcement:

There have been no other material updates in relation to the Open Offer since the date of the PublicAnnouncement, save as otherwise disclosed in the Corrigendum to Public Announcement and the LoO.

- 7. Equity shares once tendered through the Form of Acceptance or through other valid modes in the Offer cannot be withdrawn by the shareholders in terms of Regulation 18(9) of the SEBI (SAST) Regulations, 2011.
- 8. Revised Schedule of Activity is as follow:

Activities	Original Date	Original Day	Revised Date	Revised Day
Date of the PA	24.07.2018	Tuesday	24.07.2018	Tuesday
Publication of Detailed Public Statement in newspapers	31.07.2018	Tuesday	31.07.2018	Tuesday
Last date of a Competing Offer	24.08.2018	Friday	24.08.2018	Friday
Identified Date	05.09.2018	Wednesday	05.09.2018	Wednesday
Date by which the Letter of Offer will be dispatched to the shareholders	11.09.2018	Tuesday	06.12.2018	Thursday
Last date for revising the Offer Price / Offer Size	10.09.2018	Monday	07.12.2018	Friday
Last date by which Board of the Target shall give its recommendation	12.09.2018	Wednesday	10.12.2018	Monday
Offer Opening Public Announcement	14.09.2018	Friday	11.12.2018	Tuesday
Date of commencement of tendering period (offer opening date)	17.09.2018	Monday	13.12.2018	Thursday
Date of closing of tendering period (offer closing date)	01.10.2018	Monday	27.12.2018	Thursday
Date by which all requirement including payment of consideration would be completed	09.10.2018	Tuesday	31.12.2018	Monday

- The Acquireraccept full responsibility for the information contained in this announcement and also for the fulfillment of their obligations laid down in the SEBI SAST Regulations.
- A copy of this Offer Opening Public Announcement shall also be available on the SEBI website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer:



Manager to the offer: Gretex Corporate Services Private Limited (Contact Person: Ms. Amina Khan) Registered Office: 102, 1st Floor, Atrium-2,

Behind Courtyard Marriott Hotel, Andheri Kurla Road, Hanuman Nagar, Andheri-East, Mumbai - 400 093, Maharashtra.

Tel: Tel: +91-22-67086181; 9836822199; 9836821999; Email: info@gretexgroup.com

Website: www.gretexcorporate.com

Place: Mumbai Date: 11.12.2018